NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 157/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s No Worry No Tension Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Shrut Jaii, Authorised Representative

Ms. Lakshmi Gurung, Standing Counsel for Income Tax

Department

ORDER

Notice to the ROC for 6th December, 2017. Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department accepts notice on behalf of the Income Tax Department. Objections, if any for restoring the name of the Petitioner in the records of the ROC, be filed.

Copies of the returns filed a swell as copies of the statutory returns proposed to be filed with the ROC if not already on record, be filed.

To come up on 6th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

(Lekh Raj Singh)